Help of textile industry with capital amount

1063. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of TEXTILES be pleased to state:

- whether Government is helping the textile industry with the capital amount; (a)
- if so, the details thereof; and (b)
- if not, the reasons therefor? (c)

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) and (b) Ministry of Textiles implements the Technology Upgradation Funds Scheme for modernization and upgradation of the Textiles industry. The Technology Upgradation Funds Scheme provides back ended interest reimbursement for Spinning sector and interest reimbursement and capital subsidy for powerlooms, technical textiles, and silk sector investments. In the 12th Plan, the Technology Upgradation Funds Scheme is projected to catalyze incremental investment of Rs. 1,51,000 crores with a subsidy allocation of Rs. 11952 crores.

Government had also approved a debt restructuring package to help loss making textile mills in the year 2012, to be administered on case basis by the banks within the prudential norms of the Reserve Bank of India.

Does not arise

Restructuring of handloom industry

1064. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of TEXTILES be pleased to state:

- whether it is a fact that there is a serious crisis for the handloom industries and handloom workers in Odisha, Tamil Nadu, Maharashtra, West Bengal, Chhattisgarh and Andhra Pradesh and there is crisis in market, availability of raw material and competition from powerloom;
- whether Government is thinking to increase the budget allocation and accept restructuring proposal for handloom industry; and
 - if so, the details thereof?

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THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) No, Sir. There is no serious crisis for handloom industries and handloom workers in Odisha, Tamil Nadu, Maharashtra, West Bengal, Chhattisgarh and Andhra Pradesh. However, handloom sector is facing constraints/problems in the country including in these States, primarily due to low productivity, stiff competition from powerloom and mill sector, inadequate input supply and marketing facilities/channels as well as insufficient credit flow from institutional sources.

(b) and (c) For Twelfth Five Year Plan, the Government has received various demands for restructuring/remodeling the existing schemes of handloom sector keeping in view the implementional constraints, evaluation reports, recommendations of the Working Group for handloom sector as well as feedback and suggestions received from stakeholders. The Budget allocation for handloom sector for Twelfth Plan has been increased to Rs. 4314.31 crore as against Rs. 1980.73 crore in the Eleventh Plan. Loan to handloom sector at the rate of 6% has been announced in the Budget of 2013-14 instead of earlier interest subvention of 3%.

Training to SC/ST persons through established institutions

1065. SHRI AMBETH RAJAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether the Ministry has selected any persons belonging to SCs/STs to provide training through established institutions which is a major component under Human Resource Development Scheme which was launched in the year 2007-08; and
- (b) if so, the number of SCs/STs who underwent training under this scheme since inception of Human Resource Development Scheme?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) and (b) Development Commissioner (Handicrafts) office under the Human Resource Development (HRD) Scheme is providing financial assistance to various organizations including Established Institutions to provide Training to Handicrafts Artisans in various crafts since 2007-08. However, no data for SC/ST trainee is maintained separately.

Purchase of cotton by middlemen in Andhra Pradesh

1066. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TEXTILES be pleased to state: